

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

SECOND LOK SABHA

Seventy Fourth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1960

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Seventy-fourth Report

(SECOND LOK SABHA)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventy-fourth Report.

2. The Committee met on the 12th December, 1960 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 16th December, 1960.

3. The Members whose resolutions had been included in the List of Business for the 16th December, 1960 had been invited to present their views on the resolutions before the Committee. Shrimati Krishna Mehta attended the sitting.

4. The Committee recommend the allocation of time as follows :-

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| (1) | Resolution regarding Mass education against anti-social activities. | 1½ hours |
| (2) | Resolution regarding Enhancement of rate of contribution under the coal mines provident fund scheme. | 1½ hours |
| (3) | Resolution regarding Nationalisation of Petroleum Industry. | 1½ hours |
| (4) | Resolution regarding Promotion of Khadi. | 2 hours |
| (5) | Resolution regarding Status of foreign rulers. | 1 hour |
| (6) | Resolution regarding Conditions of Indians living in foreign countries. | 1½ hours |

NEW DELHI;

HUKAM SINGH

The 13th December, 1960.
Agrahayana 22, 1882 (Saka)